## CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH

Original Application No. 046/00413/2016

Date of Order: This, the 20th day of November 2018

## THE HON'BLE SMT. MANJULA DAS, JUDICIAL MEMBER THE HON'BLE MR. N. NEIHSIAL, ADMINISTRATIVE MEMBER

Sri Shasin Das Son of Late Gobinda Das Hindi Teacher, Assam Rifles 3 (NH) Assam Rifles Battalion Pin – 932003, C/O 99 APO.

...Applicants

By Advocates: Mr. A. Ahmed,

-Versus-

- The Union of India
   Represented by the Secretary
   To the Government of India
   Ministry of Home Affairs, North Block
   New Delhi 110001.
- 2. The Director General Assam Rifles Laitkore, Shillong, Pin 793011.
- The Commandant
   (NH) Assam Rifles Battalion
   Pin 932003, C/O 99 APO.

... Respondents

By Advocate: Mr. S.K. Ghosh, Addl. CGSC

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## ORDER (ORAL)

## **MANJULA DAS, JUDICIAL MEMBER:**

Heard Mr. Adil Ahmed, learned counsel for the applicant and Mr. S.K. Ghosh, learned Addl. CGSC for the respondents. Both the learned counsel for the parties have submitted that the applicant has already complied with the transfer order dated 22.01.2016 as well as movement order dated 31.10.2016.

- 2. From the perusal of records, it is seen that the matter was pending for long two years, 10 months. In para 8.3 of the relief prayed through this O.A., applicant prays for appropriate relief (s).
- 3. At the time of argument, learned counsel for the applicant has drawn our attention to the representation dated 04.10.2016, Annexure A 3 to the O.A., by which the applicant offered for his choice posting to any of the Unit of Assam Rifles School i.e. (a) Lokhra, (b) Ghaspani, (c) Dimapur (ARTC&S) and (d) Diphu (ARTC&S) respectively. It is noted that said representation was made before issuance of the movement order. As the transfer order as well as movement order have been complied, in view of that, we deem feel fit and proper to direct the respondents to consider his choice posting as mentioned in his representation

dated 04.10.2016 afresh within a period of four months from the date of receipt copy of this order.

4. O.A. stands disposed of accordingly with no order as to costs.

(N. NEIHSIAL) MEMBER (A) (MANJULA DAS) MEMBER (J)

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